

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 596
TO BE ANSWERED ON 07/02/2024

PRADHAN MANTRI AWAAS YOJANA (GRAMIN) IN ODISHA

596 DR. SASMIT PATRA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the targets proposed and achieved under Pradhan Mantri Awaas Yojana Gramin (PMAY-G) in the last five years, State-wise and year-wise;
- (b) whether Government is planning to extend the program beyond March 2024 to fulfill the promise of housing for all, and if so, the details thereof;
- (c) whether Government has received any concerns or identified any irregularities with regards to the PMAY-G program, and if so, the details thereof;
- (d) whether Government is considering the proposal of the State Government of Odisha for the opening of the Awaas+ Portal for a fresh survey, and if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): The details of targets allocated, houses sanctioned and completed under Pradhan Mantri Awaas Yojana- Gramin during each of the last five years (2018-19 to 2022-23) State-wise is given at **Annexure-I**.

(b): In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to construct 2.95 crore pucca houses with basic amenities by 31st March, 2024. The complete target of 2.95 crore houses has already been allocated to States/Union Territories (UTs), out of which more than 2.94 crore houses have been sanctioned and more than 2.55 crore houses have been completed as on 01.02.2024. In the Union Budget for FY 2024-25, it has been announced that under PMAY-G, 2 crore more houses over and above the target of 2.95 crore, are to be taken up in the next 5 years.

(c): Under PMAY-G, there is a grievance redressal mechanism set up at different levels of administration viz., Gram Panchayat, Block, District and the State. The cases of irregularities reported by the Hon’ble Members of Parliament, Members of State Assembly and general public directly or through CPGRAMS are taken up with the State Government for taking necessary action. Since inception of PMAY-G i.e. 01.04.2016 till 02.02.2024, a total of 2,015 complaints relating to irregularities in implementation of PMAY-G have been received in the Ministry of Rural Development on CPGRAMS. As the State Govt. is implementing the PMAY-G on ground, these complaints have been forwarded to the respective State/UT for taking necessary action under intimation to this Ministry. Out of 2,015 complaints, 2,011 have been disposed of as on 02.02.2024.

(d) & (e): The Awaas+ survey exercise was started under the Pradhan Mantri Awaas Yojana Gramin (PMAY-G) in January 2018 with an initial deadline of 31.03.2018 for the identification of eligible households which were left out and were not covered in the Socio Economic Caste Census (SECC) 2011 survey. This deadline was extended 4 times finally till 07.03.2019. Two special windows were given after this deadline to Odisha in the wake of FANI cyclone. In addition, the Ministry has allowed the synchronization of data of ~6.32 lakh households from the State developed Rural Housing Portal to the National Awaas+ database of potentially eligible households captured during the Awaas+ survey till 07.03.2019. However, the request for the opening of the Awaas+ portal for re-survey has not been acceded to for any state, since sufficient time had been given to all the States/UTs by way of multiple extensions, including Odisha State, where special windows and even approval for synchronization were also granted. At present there is no such proposal under consideration in the Ministry for opening of Awaas+ portal for any State/UT for fresh survey.

Annexure-I

Annexure referred to in reply to Rajya Sabha Unstarred Question No. 596 due to be answered on 07.02.2024 regarding “Pradhan Mantri Awaas Yojana (Gramin) in Odisha”

State/UT wise detail of targets allocated, houses sanctioned and completed under PMAY-G is given as under:

(Units in Nos.)

S.No.	State Name	2018-19			2019-20			2020-21		
		Target Allocated	Sanctions by States/UTs	Completed	Target Allocated	Sanctions by States/UTs	Completed	Target Allocated	Sanctions by States/UTs	Completed
1	ARUNACHAL PRADESH	0	0	85	7,452	7,428	747	11,891	11,829	2,417
2	ASSAM	0	0	1,59,017	2,28,041	2,28,040	84,009	2,75,978	2,75,969	1,30,879
3	BIHAR	0	0	5,81,827	12,89,039	12,89,022	3,76,216	2,41,591	2,41,572	9,42,615
4	CHHATTISGARH	3,48,960	3,48,960	3,41,378	1,51,098	1,51,098	34,587	1,57,811	1,57,811	59,684
5	GOA	0	0	22	0	0	3	0	0	87
6	GUJARAT	0	0	83,096	1,05,633	1,05,628	35,589	1,02,711	1,02,676	50,742
7	HARYANA	0	0	5,961	0	0	6,670	701	701	1,215
8	HIMACHAL PRADESH	0	0	3,096	871	871	447	3,893	3,893	605
9	JAMMU AND KASHMIR	0	0	13,850	54,039	54,037	5,016	48,302	48,301	21,569
10	JHARKHAND	1,38,796	1,38,796	2,72,678	3,21,554	3,21,554	1,56,974	3,46,997	3,46,997	2,35,011
11	KERALA	0	0	6,519	0	0	779	0	0	686
12	MADHYA PRADESH	5,65,529	5,65,527	7,00,447	5,99,673	5,99,673	2,72,863	6,24,243	6,24,242	2,61,254
13	MAHARASHTRA	66,718	66,705	2,01,968	3,06,470	3,06,434	92,276	2,68,270	2,68,166	1,81,700
14	MANIPUR	0	0	7,655	8,848	8,848	1,151	15,437	15,437	2,379
15	MEGHALAYA	0	0	11,329	17,153	17,152	4,995	24,217	24,217	5,016
16	MIZORAM	0	0	900	1,500	1,500	997	5,432	5,432	1,123
17	NAGALAND	0	0	17	5,900	5,900	3,687	7,894	7,894	535
18	ODISHA	2,55,878	2,55,878	4,03,125	6,56,956	6,56,956	3,61,187	1,88,559	1,88,559	3,95,105
19	PUNJAB	0	0	12,751	9,993	9,993	410	0	0	3,908
20	RAJASTHAN	2,12,653	2,12,642	3,26,593	4,44,380	4,44,291	1,66,764	1,95,386	1,95,243	3,15,480
21	SIKKIM	0	0	646	0	0	34	253	253	13
22	TAMIL NADU	20,839	20,825	1,04,388	1,70,730	1,70,545	49,986	0	0	51,868
23	TRIPURA	0	0	20,690	23,692	23,691	6,155	0	0	15,462
24	UTTAR PRADESH	3,09,596	3,09,591	4,26,571	1,71,573	1,71,556	1,74,166	7,32,519	7,32,517	37,710
25	UTTARAKHAND	0	0	5,925	0	0	192	13,199	13,198	19
26	WEST BENGAL	5,85,467	5,85,466	7,39,776	10,25,914	10,25,911	2,86,332	8,90,534	8,90,531	6,78,583
27	ANDAMAN AND NICOBAR	311	311	0	244	244	286	400	400	483
28	DADRA AND NAGAR HAVELI AND DAMAN & DIU	4,393	4,393	203	0	0	221	0	0	972
29	LAKSHADWEEP	0	0	0	0	0	9	0	0	28
30	PUDUCHERRY**	0	0	0	0	0	0	0	0	0

31	ANDHRA PRADESH	0	0	18,674	0	0	5	0	0	0
32	KARNATAKA	0	0	43,760	38,207	38,207	7,085	0	2	2,405
33	TELANGANA**	0	0	0	0	0	0	0	0	0
34	LADAKH	0	0	0	1,428	1,428	1,344	451	451	62
	Total	25,09,140	25,09,094	44,92,947	56,40,388	56,40,007	21,31,182	41,56,669	41,56,291	33,99,615

* As per AwaasSoft figures as on 01.02.2024

** Telangana and Puducherry are not implementing PMAY-G.

(Units in Nos.)

S.No	State Name	2021-22			2022-23		
		Target Allocated	Sanctions by States/UTs	Completed	Target Allocated	Sanctions by States/UTs	Completed
1	ARUNACHAL PRADESH	5,669	5,664	992	0	0	9,344
2	ASSAM	10,83,617	10,82,968	1,17,694	0	0	10,09,142
3	BIHAR	10,01,927	10,01,896	5,08,363	0	0	11,47,036
4	CHHATTISGARH	0	0	23,289	78,998	78,998	33,575
5	GOA	0	0	19	0	0	12
6	GUJARAT	23,480	23,472	77,263	1,68,614	1,68,454	65,562
7	HARYANA	7,749	7,750	263	0	0	5,404
8	HIMACHAL PRADESH	3,498	3,498	1,884	0	0	3,654
9	JAMMU AND KASHMIR	62,589	62,562	42,515	0	0	79,271
10	JHARKHAND	3,95,266	3,95,267	2,95,036	0	0	3,63,311
11	KERALA	13,101	13,100	2,440	0	0	8,825
12	MADHYA PRADESH	11,49,357	11,49,337	6,06,303	0	0	10,58,371
13	MAHARASHTRA	3,68,467	3,68,185	1,79,021	0	0	3,43,445
14	MANIPUR	11,058	11,058	3,626	0	0	13,955
15	MEGHALAYA	16,555	16,555	7,009	0	0	6,913
16	MIZORAM	6,976	6,976	1,158	0	0	1,020
17	NAGALAND	4,899	4,899	0	0	0	3,210
18	ODISHA	7,91,126	7,91,057	97,143	97,180	97,123	30,368
19	PUNJAB	15,742	15,740	5,473	0	0	11,381
20	RAJASTHAN	3,93,683	3,93,610	1,41,342	0	0	3,95,040
21	SIKKIM	69	68	5	0	0	41
22	TAMIL NADU	2,54,974	2,54,792	57,322	0	0	1,75,291
23	TRIPURA	2,12,378	2,12,375	1,639	73	73	1,80,495
24	UTTAR PRADESH	4,33,254	4,33,252	10,94,654	8,58,570	8,58,562	6,62,309
25	UTTARAKHAND	3,008	3,008	3,844	17,900	17,895	12,493
26	WEST BENGAL	1,59,317	1,59,314	9,59,229	11,01,731	11,01,723	1,47,379
27	ANDAMAN AND NICOBAR	0	0	335	257	257	97
28	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	1,120	1,120	641	0	0	1,486
29	LAKSHADWEEP	0	0	7	0	0	0
30	PUDUCHERRY**	0	0	0	0	0	0
31	ANDHRA PRADESH	1,78,910	1,78,910	0	0	0	2,167
32	KARNATAKA	79,716	79,674	11,239	0	0	2,641
33	TELANGANA**	0	0	0	0	0	0
34	LADAKH	0	0	22	0	0	1
	Total	66,77,505	66,76,107	42,39,770	23,23,323	23,23,085	57,73,239

* As per AwaasSoft figures as on 01.02.2024

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